

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs,**  
**(Subordinate Legislation Section)**  
**Civil Secretariat,**  
**Srinagar.**

**Notification,**

**Srinagar, the 07<sup>th</sup> January, 2022**

**S.O 13.**—In exercise of the powers conferred by section 6 of the Indian Christian Marriage Act, 1872, the Government hereby grant licence to Pastor Jacob Gill S/o Samuel Gill R/o H. No. 120, Christian Colony, Vir Marg, Jammu to solemnize marriages within the territorial jurisdiction of District Jammu in accordance with the provisions of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

**(Achal Sethi)**

Secretary to Government

Department of Law, Justice and Parliamentary Affairs.

**NO:-LAW-SL/26/2021-10**

**Dated: - 07.01.2022**

Copy of the above forwarded to the following for information and necessary action.

1. Principal Secretary to Government, General Administration Department.
2. Commissioner/Secretary to Government, Revenue Department.
3. Divisional Commissioner, Jammu.
4. Deputy Commissioner, Jammu.
5. Senior Superintendent of Police, Jammu.
6. President, The Bethel Church, 56 Christen Colony, Vir Marg, Jammu
7. General Manager, Government Press, Jammu for publication in an extraordinary issue of the official Gazettee.
8. S.O. section.
9. Incharge website.
10. Concerned file.

  
**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

